

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

**Item No. 616**  
**CAA-50/ND/2022**

**IN THE MATTER OF:**

**M/s. LMG Energy Infralogistics Ltd. and**  
**M/s. Arise Commercial Pvt. Ltd.**

**...APPLICANT**

**Section**

**U/s 230-232**

**Order delivered on 23.05.2023**  
**(Virtual Hearing)**

**Coram:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Applicant**

**:Mr. Arun Saxena, Adv. and Ms.**  
**Sanu Pastore, Advs.**

**For the RD**

**:Ms. Shankari Mishra, Adv.**

**For the OL**

**:Ms. Hemlata Rawat, Adv.**

**For the Income Tax Department**

**:**

**ORDER**

Due to paucity of time, matter is adjourned to **01.06.2023**.

**Sd/-**  
**(COURT OFFICER)**